

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1163/2018

CHANDRA SEKHAR PATEL

Appellant(s)

VERSUS

SURESH & ORS.

Respondent(s)

(IA No. 18074/2016 - EXEMPTION FROM FILING O.T.
IA No. 18073/2016 - PERMISSION TO FILE ANNEXURES)

WITH Cr1.A. No. 1164/2018

Date : 09-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Ashwin Kumar Nair, AOR
Mr. Nachiketa Joshi, A.A.G.
Mr. Pashupathi Nath Razdan, AOR
Ms. Samridhi Jain, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Abha Sharma, Adv.
Mr. Rohan Mazumdar, Adv.

For Respondent(s)

Mr. S. K. Vyas, Sr. Adv.
Mr. Santosh Kumar, Adv.
Mr. Madhurendra Sharma, Adv.
Mr. Rajiv R. Mishra, Adv.
Ms. Suruchi Yadav, Adv.
Mr. Harsh, Adv.
Mr. Yash Dixit, Adv.
Mr. Vijay Kumar Sharma, Adv.
Mr. Yadav Narendra Singh, AOR
Mr. Nachiketa Joshi, A.A.G.
Mr. Sunny Choudhary, AOR
Mr. Sushil Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We permit the parties to file additional
compilation.

List on 31st August, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER